

**ASSETS & LIABILITIES**

**(At a glance)**

**NAME OF THE JUDGE : JUSTICE N. NAGARESH**

**DATE OF APPOINTMENT : 26.06.2019**

**DECLARED ASSETS**

**ASSETS OF THE JUDGE**

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
1. 1/11 <sup>th</sup> undivided share in 13.6 cents of land	One Residential Apartment	Rs.34,19,654.00 (SB)	Nil	One Maruti Ertiga (2014 Model)	Mutual fund - Rs.1,00,000.00
2. 1/3 <sup>rd</sup> undivided share in 47.9 Ares	One Residential House and one Row Shop Building				

**LIABILITIES**

**Particulars:-**

**1. Rs.9,79,126.89 (Housing Loan from Syndicate Bank, MG Road Branch, Ernakulam)**



**26.06.2019**

**JUSTICE N. NAGARESH**  
TF - 2, Udayasurya Apartments,  
Udaya Nagar, Kaloor, Kochi - 17.

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Note:- Further details available with the Hon'ble Chief Justice

**ASSETS & LIABILITIES**

**(At a glance)**

**NAME OF THE JUDGE : JUSTICE N. NAGARESH**

**NAME OF THE SPOUSE : ASHA V.R.**


**DECLARED ASSETS**

**ASSETS OF THE SPOUSE**

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver(Weight)</b>	<b>Vehicles( Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
4.37 Ares of land	Nil	Rs.4,98,130.99 (SB) Rs.1,51,01,554.00 (FD)	Gold (84 sovereigns) Silver (150 grams)	Nil	Shares - Rs.5,50,000.00

**LIABILITIES**

NIL



**26.06.2019**

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